

JANLOK PRATISHTHAN

Office No. 40, Chourang Smitshilp, Manjari Road,
Mahadev Nagar, Hadpsar, Pune - 412 307.
Tel.: 020-65272737, Email: janlokpratishtan581@gmail.com

Reg. No.: MH/581/2015/F46095, Pune

PAN NO.: AACTJ1377K; TAN No.: PNEJ09764G

Website - <http://janlokpratishtan.org>

Sau. Sunanda Kadam
Chairman

Shri. Ganesh Khandave
Secretary

Shri. Kashinath Chavan.
Treasurer

जावक क्र. 378/2018

To,

The Nodal Officer cum Secretary,

Hon'ble Justice (Retd.) R.M.Lodha Committee,

(In the matter of PACL Ltd.)

Securities and Exchange Board of India,

Sebi Bhavan, C4-A, 'G' Block,

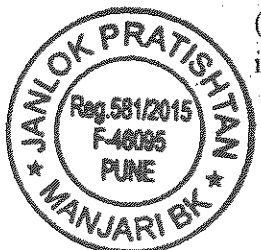
Bandra-Kurla Complex, Bandra (East),

Mumbai - 400051.

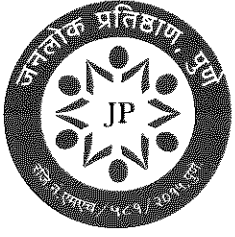
Subject: Proposition in reference to the press release by SEBI dt/- 10.07.2018 by Janlok Pratishthan to safeguard the best interest of PACL investors vide Litigation in Supreme Court of India W.P. No. 640/2016.

Respected Sir,

1. We, the Janlok Pratishthan, Pune, a registered NGO Pune, striving for PACL investors right through out and across India since 2015 endlessly. The Janlok Pratishthan, Pune, being the crusader of the PACL investors, endeavour to forward their genuine proposal in context with the proposals.
2. Janlok Pratishthan has been in close and continuous contact with the PACL investors from all over India at the grass-root level for the last three years.
3. We the Janlok Pratishthan, Pune have stopped the illegal sale of numerous properties, enhanced the bidding and the value of properties in India. Janlok Pratishthan has already seized a fund through PACL's properties by gaining a successful injunction order in Australia in the year 2016, to the tune of 90 Million AUD (approximately INR 450 crores) which will be used entirely to refund the PACL investors.



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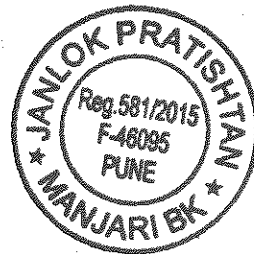
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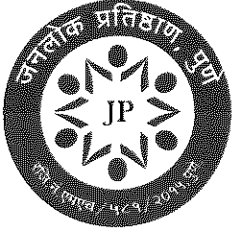
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4. Our three years of extensive work on the grass-root level with the undeterred support of the PACL investors from all over India have given us an unique advantage :
 - a) We had submitted the list of undisclosed prime properties which were prior unknown to the Hon'ble Lodha Committee and CBI along with the papers by exercising all due diligence.
 - b) We have been studying the PACL assets/properties for the last three years along with the investors of PACL. Thus our due diligence is far more superior and in depth compared to the other companies who have presented their proposals within a period of one month.
 - c) Due to the extensive knowledge of the PACL properties for the last three years we strongly believe that these assets can generate enough funds to settle the liability of all the PACL investors.
5. We further want to bring to your kind notice that in the SAT court in 2015 SEBI has made a statement that the value of PACL properties is not more than Rs.11000 Crores however with the efforts and continuous persistence of Janlok Pratishthan the companies have proposed to give a partly encashment value of Rs. 23000 Crores in three years.

However, we want to inform you that if all the assets of PACL which were purchased using the investors money under the name of the directors, members of the management, seniors or anyone else related to PACL are attached to the existing list then these assets can generate approximately nine times the initial value mentioned in the SAT court.
6. The total liability of the PACL investors has not yet been frozen which makes it imperative that the companies presenting their proposals/counter proposals must be willing to fulfill the entire liability till the last customer is paid off.



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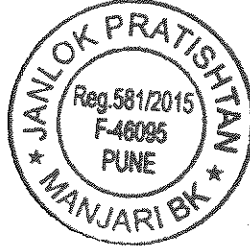
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7. We would further like to convey that if none of the proposals received by the Hon'ble Lodha Committee are ready to satisfy the entire liability then Janlok Pratishthan with the support of various investors who have extensive experience in projects of such magnitude can raise the funds against the PACL assets that are the subject of bidding which can satisfy the liability till the last PACL investor is paid off.

Thanking you in anticipation.

Date: 17.07.2018



Yours Sincerely,

Sunanda Kadam

Mrs. Sunanda Kadam,

Chairperson,

Janlok Pratishthan, Pune.